

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 236
(IB)-452(ND)2017
IA/5021/2020

IN THE MATTER OF:

Power2sme Pvt. Ltd. ... Applicant/Petitioner

Versus

JV Strips Ltd. & Ors. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

IA No. 5021/2020 - Advocate Gautam Singhal and Rajat Chaudhary
for ICICI Bank
Mr. Shashwat Anand, Advocate for applicant/liquidator
Mr. Pankaj Bhagat, Advocate for Petitioner

ORDER

Renotify on 08.03.2021.



(T.S SINGH)
COURT OFFICER